

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

195/252/ND/2018

IN THE MATTER OF:

M/s. JSR Steel Pvt. Ltd.

...PETITIONER

Section

Under Section 252

Order delivered on 25.10.2019

Coram:

JUSTICE (RETD.) RAJESH DAYAL KHARE, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

For the ROC

For the I.T. Department

:

:Mrs. Sweety Khattar Kumar,
AROC

:Mrs. Easha Kadian and Ms.
Lakshmi Gurung, Sr. St. Counsel

ORDER

Put up on 18.11.2019.

S-d

(V.K. Subburaj)
Member (T)

S-d

(Rajesh Dayal Khare)
Member (J)